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**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 23.04.2019

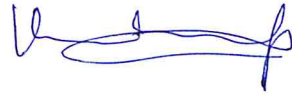
PRESENT: 1. Hon'ble Member (J) **Shri Ratakonda Murali**  
2. Hon'ble Member (T) **Dr. Ashok Kumar Mishra**

CP/CA No.	Purpose	Sec	Name of Petitioner	Petitioner Advocate	Name of Respondent	Respondent Advocate
CP(IB)No. 244/BB/2018	For filing IRP report	Sec 7 of I&B code 2016	M/s Dena Bank	T P Muthanna Advocate	M/s Kavveri Telecom Infrastructur e Limited	S Rajendra RMN Legal

ADVOCATE FOR PETITIONER/s:

ADVOCATE FOR RESPONDENT/s:

Vinay Kuttappa K. S  
9611450509



23/04/2019

**ORDER**

Matter is listed today for filing report by the RP. It is brought to our notice that RP has filed report in the Registry. This matter is to be listed whenever any direction is sought from the Tribunal by the RP.



**Member (T)**



**Member (J)**